

ITEM NO.1501
[FOR JUDGMENT]

COURT NO.11

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2129/2014

THE STATE OF MADHYA PRADESH HOME
DEPARTMENT SUPERINTENDENT OF POLICE

Appellant(s)

VERSUS

RAMJAN KHAN & ORS.

Respondent(s)

([HEARD BY : HON'BLE C.T. RAVIKUMAR AND HON'BLE SUDHANSHU DHULIA,
JJ.]

IA No. 2116/2016 - EXEMPTION FROM FILING O.T.

IA No. 2115/2016 - PERMISSION TO FILE ANNEXURES)

Date : 25-10-2024 This matter was called on for pronouncement of
judgment today

For Appellant(s) Ms. Rukhmini Bobde, Adv.
Mr. Pashupathi Nath Razdan, AOR
Mr. Abhimanyu Singh, Adv.
Ms. Soumya Priyadarshinee, Adv.
Mr. Amit Srivastava, Adv.
Mr. Amlaan Kumar, Adv.
Mr. Vinayak Aren, Adv.
Ms. Maitreyee Jagat Joshi, Adv.
Mr. Astik Gupta, Adv.

For Respondent(s) Mr. Lokesh Kumar Choudhary, AOR

Hon'ble Mr. Justice C.T.Ravikumar pronounced the reportable
judgment of the Bench comprising of His Lordship and Hon'ble Mr.
Justice Sudhanshu Dhulia.

The appeal stands dismissed in terms of the signed reportable
judgment, placed on the file.

Pending application(s), if any, stands disposed of.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)